

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 388
TO BE ANSWERED ON 19.07.2016

Killing of Wild Animals

388. SHRI VISHNU DAYAL RAM:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the number of proposals received by the Government with regard to killing of wild animals during each of the last three years, State/UT-wise;
- (b) the number of proposals for killing wild animals approved by the Government during the said period, State/UT-wise; and
- (c) the number of wild animals killed during the said period, State/UT-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,
FOREST AND CLIMATE CHANGE**

(SHRI ANIL MADHAV DAVE)

- (a) to (c) No specific proposals have been received from the State/Union Territory Governments requesting permission to kill wild animals. However, following States have sought issuance of notification under Section 62 of the Wild Life (Protection) Act, 1972, for declaring certain problematic animals in Schedule V of the Act.

State	Number of districts	Wild animals proposed to be included in Sch V of W(P) Act, 1972
Bihar	31	Nilgai (<i>Boselaphus tragocamelus</i>)
	10	Wild pig (<i>Sus scrofa</i>)
Uttarakhand	13	Wild pig (<i>Sus scrofa</i>)
Himachal Pradesh	10	Rhesus Macaque (<i>Macaca mulatta</i>)
Gujarat	19	Nilgai (<i>Boselaphus tragocamelus</i>)
Maharashtra	01	Nilgai (<i>Boselaphus tragocamelus</i>)
	04	Wild pig (<i>Sus scrofa</i>)

In response to the request from the State Governments, the Ministry has issued following notifications:

State	Number of districts	Wild animals included in Sch V of W(P) Act, 1972	Gazette notification	Period of validity of notification

Bihar	31	Nilgai (<i>Boselaphus tragocamelus</i>)	S.O. 3318(E) dated 01.12.2015	One year
	10	Wild pig (<i>Sus scrofa</i>)		
Uttarakhand	13	Wild pig (<i>Sus scrofa</i>)	S.O. 374(E) dated 03.02.2016	One year
Himachal Pradesh- Shimla	01	Rhesus Macaque (<i>Macaca mulatta</i>)	S.O. 1140(E) dated 14.03. 2016	Six months
Himachal Pradesh	10		S.O. 1922(E). dated 24.05.2016	One year

However, no specific reports have been received from the State Governments regarding killing of any wild animal pursuant to these notifications.
